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Title: Withdrawal of the National Capital Territory of Delhi Laws (Special Provisions) Bill, 2007.

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUÉ): On behalf of Shri S. Jaipal Reddy, I beg to move for leave to withdraw the Bill to make special provisions for the National Capital Territory of Delhi for a further period of one year and for matters connected therewith or incidental thereto.

MADAM CHAIRMAN: The question is:

"That leave be granted to withdraw the Bill to make special provisions for the National Capital Territory of Delhi for a further period of one year and for matters connected therewith or incidental thereto. "

The motion was adopted.

SHRI B.K. HANDIQUÉ: I withdraw the Bill [\[MSOffice26\]](#).

13.55 hrs.